

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No.61/560(6)/NCLT/AHM/2017(New)  
C.P. No. 131/560(6)/NCLT/AHM/2016(Old)**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017**

Name of the Company: Faisal Abdul Gaffar Kapadia & Ors.  
V/s.  
Registrar of Companies


Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN K. PAHWA	ADVOCATE	FOR PETITIONERS	
2.				

**ORDER**

Learned Advocate Mr. Navin Pahwa present for Petitioner. None present for Registrar of Companies.

List the matter on 16.08.2017 along with TP 61-A/2017 for hearing.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 8th day of August, 2017.